

**BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL  
SOUTHERN ZONE AT CHENNAI  
Original Application No. 239 of 2024**

**IN THE MATTER OF:**

Tribunal on its own motion **SUO MOTO** based on the News Item in Dinamalar, Chennai Edition, Dated: 19.08.2024, titled **“Kalquarry in Sikkarayapuram near Kundrathur is full of water”**

**With**

The Chief Secretary to Govt of Tamil Nadu,  
Chennai and Others.

....Respondents.

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**Advocate  
Thiru.S. Sai Sathya Jith,  
Advocate, Chennai.**



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**REPORT FILED ON BEHALF OF THE FOURTH RESPONDENT-**  
**TAMIL NADU POLLUTION CONTROL BOARD**

I, K.Nalini, Daughter of Thiru.K.Krishnasamy, aged about 59 years, having office at No.76, Mount Salai, Guindy, Chennai-600 032, do hereby solemnly affirm and sincerely stated as follows:-

1. I submit that I am the Joint Chief Environmental Engineer, Tamil Nadu Pollution Control Board, Chennai – 600 032 and I am authorized to file this report on behalf of the Fourth respondent (TNPCB) and as such I am well acquainted with the facts of the case as per the records available in our office.
2. It is respectfully submitted that the on 2.9.2024, the Hon'ble NGT (SZ), has taken a Suo Motu based on the News Item in Dinamalar Chennai Edition dated: 19.08.2024 titled "**Kalquarry in Sikkarayapuram near Kundrathur is full of water**".
3. It is respectfully submitted that the Sikkarayapuram quarry was inspected by the O/o.DEE, Sriperumbudur, Tamil Nadu Pollution Control Board officials on 18/09/2024 & 03/12/2024. During

  
JOINT CHIEF ENVIRONMENTAL ENGINEER  
TAMIL NADU POLLUTION CONTROL BOARD  
No.76, MOUNT SALAI, GUINDY,  
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inspection it was ascertained from the Department of Geology and Mining, Kancheepuram District, there are 2 abandoned quarries with an extent of 38.46.00 hectares of Government land in S.F.No. 207/1, 296/1A, of Sikkarayapuram village and 1 abandoned quarry at S.F. No.873, 874, 876, 877, 878, 880 and 981 of Malayampakkam village of Kundrathur Taluk were identified in the said area. The said abandoned quarries are filled with rain water. Further it was found that the Municipal Solid Waste collected from the Sikkarayapuram village panchayat and from the Sivanthangal village was dumped in the embankment of quarries in the Eastern side and Southern side respectively. Also burning of solid waste was found in the southern side of the quarry.

4. It is respectfully submitted that to assess the quality of the water available in the said abandoned quarry, water samples were collected in all four directions of the said abandoned quarries and analysed through Advanced Environmental Laboratory, TNPCB, Guindy, Chennai.

The Report of Analysis of the above all four samples reveal that:

- 1) The Biological Oxygen Demand (BOD) of all the four samples are exceeding in the range value of 4mg/lit to 12mg/lit as against the standards of 3mg/lit stipulated in the designated best use class B outdoor bathing water quality prescribed by the CPCB.
  - 2) The Total Coliform values of sample collected in 3 directions are within the standards of <500 MPN/100ML stipulated in the designated best use class B outdoor bathing water quality prescribed by the CPCB except in Western direction, where the value of Coliform is analysed as 529.8 MPN/100ML .
5. It is respectfully submitted that the DEE, Sriperumbudur, TNPCB has recommended to the Board Office vide letter dated 11.12.2024 to issue following certain directions to the Kundrathur Panchayat Union in which the above said two village panchayat are located for the proper disposal of Municipal Solid Waste generated from their Panchayat

*Leahmi*  
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following the guidelines prescribed in the Solid Waste Management Rules, 2016.

a. The local body shall remove the existing Municipal Solid Waste dumped in the bank of the Sikkarayapuram quarry immediately and dispose the same as per the Solid Waste Management Rules, 2016.

b. The local body shall not dispose/burn the Municipal Solid Waste hereafter on the bank of the Sikkarayapuram quarry and it should be segregated and disposed as per the Solid Waste Management Rules, 2016.

Therefore, it is humbly prayed that this Hon'ble National Green Tribunal (Southern Zone) may be pleased to pass such order or further or other orders as this Hon'ble Tribunal may deem fit and proper in the facts and circumstances of this case and thus render justice.

  
 JOINT CHIEF ENVIRONMENTAL ENGINEER  
 TAMIL NADU POLLUTION CONTROL BOARD  
 No.76, MOUNT SALAI, GUINDY,  
 CHENNAI-600 032.

### VERIFICATION

I, K.Nalini, Daughter of Thiru.K.Krishnasamy, working as Joint Chief Environmental Engineer, Tamil Nadu Pollution Control Board, at No.76, Mount Salai, Guindy, Chennai, do hereby verify that the contents of above report are true to the best of my knowledge through records.

  
 JOINT CHIEF ENVIRONMENTAL ENGINEER  
 TAMIL NADU POLLUTION CONTROL BOARD  
 No.76, MOUNT SALAI, GUINDY,  
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**REPORT FILED ON BEHALF OF  
THE FOURTH RESPONDENT -  
TAMIL NADU POLLUTION  
CONTROL BOARD.**

**Advocate for Respondent: TNPCB  
Thiru.Sai Sathya Jith,  
Advocate, Chennai.**

**Date:11.01.2025**

**Date of Hearing on:28.03.2025**

